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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/161/2016  
NAME OF THE PETITIONER(S) : Easwaramurthy Arumugam & 4 others  
NAME OF THE RESPONDENT(S) : M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

M. Jayashree  
For V Mahesh & Associates

For Petitioner

M. Jaya

**ORDER**

Ms M Jayashree, representing senior counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the counsel has to obtain signatures on certain documents in relation to the settlement which has been arrived at between the parties. She prayed time for reporting the final outcome of the settlement talks. Time extended at her request. She is further directed to inform the counsel for respondents regarding the next date of hearing. Put up on 05.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)